

**BEFORE THE NATIONAL GREEN TRIBUNAL WESTERN ZONE
BENCH AT PUNE**

**APPLICATION NO. 140/2017
(M/s IPCA Laboratories Ltd)**

Uttam s/o Banduji Pawar

Applicant

VS

The Regional Officer
Maharashtra Industrial Development
Corporation and others.

Respondents

**ADDITIONAL AFFIDAVIT
ON BEHALF OF THE RESPONDENT NO. 2.**

I, Dr. Pravin Joshi, age 56 yrs. Occ. Service, Regional Officer of the Maharashtra Pollution Control Board Aurangabad having my office at Paryavaran Bhavan Plot No. A-4/A MIDC Chikalthana, behind Dainik Lokpatra Jalna Road, Aurangabad filing this additional affidavit in reply on behalf of answering respondent No. 2 only to oppose the admission of the present application and grant any relief in favor of the applicant while reserving my right to file again additional reply if required in the matter.

1. I say and submit that the answering respondent in the last hearing of the matter i.e. on 11.8.2021 prayed for short accommodation to cause a surprise inspection as to the control of the emission and compliance of other related norms of 3rd respondent and also sought to time to file an additional reply with supporting documents. Accordingly, the answering respondent is submitting herewith compliance report for kind perusal of this Hon. Tribunal as under, the same may kindly be accepted.

BEFORE ME

NILKANTH R. PAWADE
Notary Govt. Of India
Reg.No. 15488

(154) Joshi
29/9/2021

2) I say and submit that the Board officials made a surprise visit to the industry on 25.8.2021 and check the compliance of consent conditions and reported following observations:

- i) During visit manufacturing activity of industry was found in operation. Industry was engaged in manufacturing of pharmaceutical intermediate products, at the time of visit only 2 products i.e., TBCA and Lasamide are found manufacturing.
- ii) Industry has obtained Consent from Board dated 17.6.2020 which is valid up to 31.12.2021.
- iii) Industry has provided Effluent Treatment Plant (ETP) provided consists of Primary, Secondary and Tertiary treatment, with 02 nos of evaporator for high TDS and COD found in operation at the time of visit.
- iv) Industry has obtained membership of Common Effluent Treatment Plant (CETP, Waluj) for disposal of treated trade effluent. Treated trade effluent is partly recycled for cooling purpose and remaining sent to CETP through Pipeline.
- v) Industry has provided Online Monitoring System (OCEMS) for the parameter pH, BOD, COD and TSS to the ETP outlet and same is connected to the MPCB server. Strainer is also provided to the ETP Outlet.
- vi) Industry has provided Sewage treatment Plant (STP) for the treatment of generated domestic effluent and found in operation at the time of visit.

BEFORE ME


NILKANTH R. PAWADE
Notary Govt. Of India
Reg.No. 15488


24/9/2021

- vii) Treated domestic effluent was used for on land for gardening within premises.
- viii) For raw material/chemical drums industry has provided one shed and recently provided one additional shed.
- ix) Industry has provided digital display of generated hazardous waste details at industry main gate.
- x) Industry has installed Coal fired Boiler, provided with stack attached having height of 76 mtrs with cyclone separator followed by bag filter as Air Pollution Control measures.
- xi) Obtained membership of Common Hazardous Waste Treatment and Disposal Facility (CHWTSDF), Ranjangaon, Pune for safe and scientific disposal of generated hazardous waste and last disposal noticed on 21.8.2021.
- xii) Industry has provided storage yard for storage of Hazardous waste which was not found adequate.
- xiii) Bank Guarantee Rs. 05 Lakhs submitted as per existing consent conditions toward operation and maintenance of pollution control devices and compliance of consent conditions which is valid up to 31.1.2022.
- xiv) Industry has submitted online Environment Statement (Form-V) on 28.9.2020 and Annual Return of Hazardous Waste (Form-IV) on 18.06.2021.
- xv) Industry has submitted Time Bound Program for installation of Reverse Osmosis (RO) and Multiple Effect Evaporator (MEE) to achieve Zero Liquid Discharge by December, 2021.

(Aby) Koshi
24/9/2024

BEFORE ME

MILKAND R. PAWADE
Notary Govt. Of India
Reg.No. 15983

- xvi) During visit JVS of ETP outlet was collected and stacks monitoring carried out in presence of industry representatives.
- xvii) During visit no discharge of treated/untreated effluent observed outside Industry premises.
- xvi) The collected samples were submitted to Regional Laboratory, Aurangabad for further analysis. And as per analysis results JVS and stack was found within prescribed limits of consented standards.

Hereto annexed and marked copy of Visit Report in Annexure 'A'; Copy of Analysis Reports in Annexure 'B'.

3. I say and submit that considering the facts stated hereinabove and provisions of the National Green Tribunal Act 2010 the present application is not maintainable under section 14 and 15 (b) and (c) r/w sec. 18(1) & (2) of the National Green Tribunal Act 2010 and hence the application may kindly be dismissed with costs.

Solemnly affirmed on this ^{24th} 24 day of Sept. 2021 at Aurangabad.

For & on behalf respondent No. 2
Maharashtra Pollution Control Board


Regional Officer, Aurangabad

Advocate

24/9/2021
Regional Officer
Maharashtra Pollution Control Board

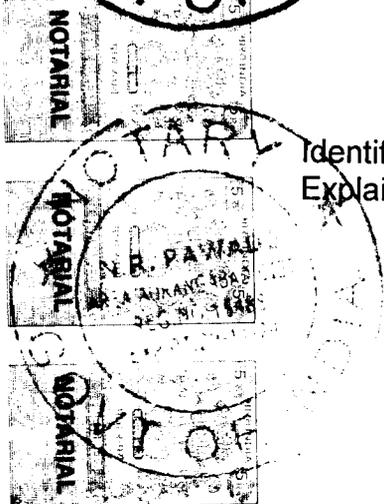
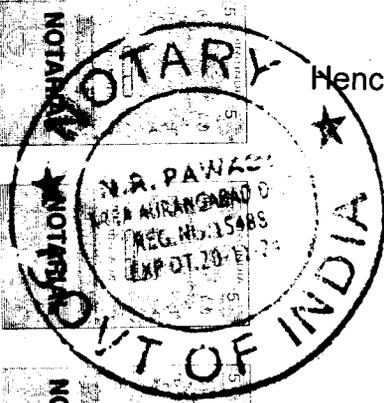


VERIFICATION

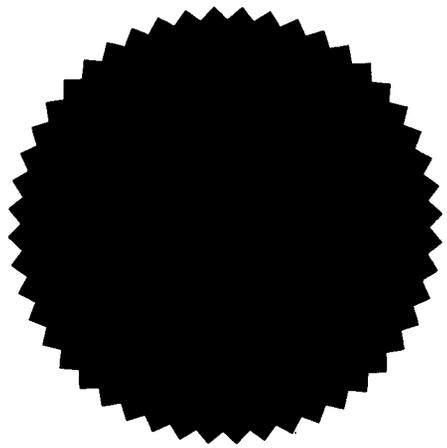
I Dr. Pravin Joshi age 56 yrs. Occ. Service Regional officer at the Maharashtra Pollution Control Board at Aurangabad having my office at Paryavaran Bhavan Plot No. A-4/A MIDC Chikalhana behind Dainik Lokpatra Jalna Road, Aurangabad on behalf of respondent No. 2 do hereby state on solemn affirmation that what is stated in this additional affidavit in reply from Para No 1 to 3 are true and correct to the best of my knowledge and record available in my office.

Hence verified on 24th day of Sept. 2021 at Aurangabad.

(Signature)
Respondent No. 2
(Dr. Pravin Joshi)
Regional Officer,
Maharashtra Pollution Control Board,
Aurangabad. 24/9/2021



Identified and Explained by



AFFIDAVIT

Solemnly affirmed Before me
By shri/Smt. Pravin Joshi.....
Age. 56 years Service.....
R/O..... Area
Tq..... Area Dist. Area
Who Identified By Adv. N.S. Joshi
Whom he/she is Personally Known

NOTED REGISTERED
AT SR.NO. 3309 / 204
THIS DOCUMENT CONTAINS
05 PAGE(S)

BEFORE ME

(Signature)
NILKANTH P. WADHWA PAWADE
B.S. B.
Advocate & Notary Govt. Of India
Area- AURANGABAD DIST.
Mob.No. 82 5513614
Reg.no. 15488

MAHARASHTRA POLLUTION CONTROL BOARD

Ph. No. 2473462 /0240 Fax No. 2473461 /0240 E-mail:- sroaurangabad1@mpcb.gov.in Website - www.mpcb.gov.in		Address:- Sub Regional Office, Aurangabad-1 Paryavaran Bhavan, A-4/1, MIDC Area Chikalthana, Aurangabad
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Visit Report

Date: 25/08/2021.

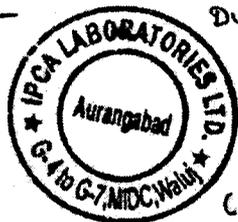
1. Name of Industry : M/s IPCA Laboratories Ltd.,
(Unit-II), Plot No.- G-4 to G-7,
MIDC Waluj, Aurangabad.
2. Type of Industry:- Pharmaceutical intermediate.
3. Consent Status:- Obtained under Rd/LSI
dtd. 17/06/2020 Valid upto 31.12.2021.

4. Products details:-
 - 1] TBCA - 40 MT/A - 5.5 Tons
 - 2] Lasamide - 100 MT/A - 25.3 Tons

5. Observations:

- Board officials visited industry to check compliance of consent conditions. During visit following observations are made:-
- Industry found in operation, engaged in mfg. of pharmaceutical intermediate products, at present 02 nos products carried out.
- Obtained renewal of Consent to operate on 17.06.2020 and valid upto 31.12.2021.
- For trade effluent treatment ETP provided consists of Primary, Secondary & tertiary treatment. with 02 nos evaporator for high TDS/COD
- Obtained membership of CETP, Waluj for disposal of treated trade effluent. Treated trade effluent is partly recycled for cooling purpose and remaining sent to CETP through pipeline.
- OCEMS provided, Strainer is also provided.
- Sewage Treatment Plant (STP) provided (Syntex).
- During visit ETP & STP both found in operation.

- For raw material / chemical drums industry has provided one shed and recently provided one additional shed.
- Digital display board provided near entry gate.
- Coal fired Boiler, provided with stack attached having height of 36 mtrs with cyclone separator followed by bag filter as APC measure.
- Obtained membership of CHWTSDF, Ranjangaon for scientific disposal of Hazardous Waste. Recently spent Carbon disposed on 21.08.2021 - 6.355 MT.
- Industry shall provide adequate storage yard for storage of Hazardous Waste.
- Bank Guarantee Rs 5 Lacs submitted vide B.G. NO.- 2013116 dtd. 02/11/2018 Valid upto 31/01/2022.
- Form IX submitted on 18/06/2021 & form X submitted on 28/09/2020.
- Industry has submitted time bound program for installation of RO & MEE by to achieve Zero Liquid Discharge by Dec.2021.
- During visit JVS of ETP outlet is collected and stack monitoring is carried out in presence of industry representative.
- During visit no discharge of treated/untreated effluent observed outside industry premises.



(Harsh Rai)
Sr Manager,
Plant Head

(Rajshekhar Kadhiwal)

(Ravindra Jadhav)
F.O.

(Dr Rajesh Auti)
F.O.

(Dr Gajanan Khadkikar)
F.O.

MAHARASHTRA POLLUTION CONTROL BOARD

Phone : 0240-2473462 Fax : 2473461 Email :soaurangabadlab@mpcb.gov.in Website : http://mpcb.gov.in		Regional Laboratory Regional Laboratory, Aurangabad, Maharashtra Pollution Control Board, A-4/1, Paryavaran Bhavan, Behind Dhoot Hospital, Chikalhana MIDC Aurangabad 431 210
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Report Outward No.: MPCB/RL-Aurangabad/JVS/21-22/09/6
 Date: 15/09/2021 05:50 PM

Analysis Report-Water (JVS)

Sample Details	
Field Sample ID :	BR-0004919
Laboratory Sample Code :	MPCB/RL-Aurangabad/JVS/21-22/348
Sample Details (Water/Air/HW) :	Water
Sample Volume Received :	
Sample Collected By :	FO-Aurangabad I (Dr. Gajanan Khadkikar)
Seal No. :	207
Sample Collected On :	25/08/2021 02:30 PM
Date of Sample Receipt to Laboratory :	26/08/2021 04:34 PM
Analysis Start Date :	26/08/2021 04:39 PM
Analysis End Date :	15/09/2021 05:56 PM

Sr.No	Parameter	Result	Unit	Method of analysis
1	Biochemical Oxygen Demand (BOD)	12.95	mg/l	
2	Chemical Oxygen Demand (COD)	40	mg/l	
3	Oil & Grease	BDL	mg/l	
4	pH	8.06		
5	Suspended Solids (SS)	34	mg/l	
6	Chloride	177.94	mg/l	
7	Sulphate	95.88	mg/l	
8	Total Dissolved Solids(TDS)	886	mg/l	

Location- ETP Outlet

*Ipca Laboratories Ltd.,
 Plot No. 4-4 to 4-7,
 MIDC Waluj,
 Aurangabad.*

MAHARASHTRA POLLUTION CONTROL BOARD

Phone : 0240-2473462 Fax : 2473461 Email : soaurangabadlab@mpcb.gov.in Website : http://mpcb.gov.in		Regional Laboratory Regional Laboratory, Aurangabad, Maharashtra Pollution Control Board, A-4/1, Paryavaran Bhavan, Behind Dhoot Hospital, Chikalthana MIDC Aurangabad 431 210
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Repot Outward No.: MPCB/RL-Aurangabad/Source Emission/21-22/09/3
 Date: 20/09/2021 02:39 PM

Analysis Report-Air (Source Emission)

Sample Details	
Field Sample ID :	BR-0004921
Laboratory Sample Code :	MPCB/RL-Aurangabad/STK/21-22/38
Sample Details (Water/Air/HW) :	Air
Sample Volume Received :	
Sample Collected By :	FO-Aurangabad I (Dr. Gajanan Khadkikar)
Seal No. :	207
Sample Collected On :	25/08/2021 03:45 PM
Date of Sample Receipt to Laboratory :	20/09/2021 12:05 PM
Analysis Start Date :	20/09/2021 12:08 PM
Analysis End Date :	20/09/2021 02:45 PM

Sr.No	Parameter	Result	Unit	Method of analysis
1	SO ₂	3.38	mg/m ³	
2	Total Particulate Matter	66.96	mg/Nm ³	

Report Type: final

Report generated on: 20/09/2021 02:39 PM

Complied & Approved by: Vishwajeet Thakur

Reviewed on Date: 20/09/2021 02:39 PM

(Strike - 51)

M.P. IPCA Laboratories Ltd; (unit II)
 P.No. 5-4 to 7, MIDC, Wadga,
 Aurangabad.

Reviewed by:
 Vishwajeet Thakur (Lab. I/c.)
 Sr.Scientific Officer/Sc. Officer
 Aurangabad Lab, MPCB